

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-264-2020

Indus Petrochem Ltd. ... Petitioner
Versus
The Mormugao Port Trust & Ors. ... Respondents

Mr. A. Gosavi, Advocate for the Petitioner.
Mr. Y. V. Nadkarni, Advocate for Respondent No.1.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 1st December, 2020

P.C.

We adjourn the matter to 7th December, 2020 in order to enable Mr. Gosavi to take instructions on the communication addressed to the Respondents on 10.11.2020.

2. We further clarify that the pendency of this petition cannot be a bar to the Respondents going ahead with the show cause notice issued to the Petitioner and the Petitioner not to seek any adjournments based upon the pendency of the petition.

SMT. M. S. JAWALKAR, J.

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M. S. SONAK, J.